

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated : 30th July, 2015

In the matter of:

M/s Sathavahana Ispat Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr Anantha Narayana M.G.

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for hearing on **13th August, 2015.**

Court Master

sh